## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1414/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES:

Sunil Parmanand Kewlramani & Ors. V/s. Urban Santuaries Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	. No. NAME		DESIGNATION			SIGNATURE	
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ORDER							
CP No. 1414/I & BC/NCLT/MB/MAH/2017							
CP No. 1415/I & BC/NCLT/MB/MAH/2017							
CP No. 1416/I & BC/NCLT/TMB/MAH/2017							
1.	The Learned R	epresentatives	s of both t	he sides ar	re present.		

Last chance granted to the Petitioner . Adjourned to 23.02.2018.
Sd/-

BhaskaraPantula Mohan Member (Judicial) 16.01.2018.

M.K. Shrawat Member (Judicial)